

Name of the district	Project period	Total Cost (Rs. in lakhs)	Total Area (In HA)
** Subtotal **		922.76	23169
** State:TN Coimbatore	96-97 to 99-00	19.20	480
Dindigul	97-98 to 20-01	200.00	5090
** Subtotal **		219.20	5570
** State: UP Ferozabad	96-97 to 99-00	459.16	11479
Fatehpur.	96-97 to 99-00	395.20	9880
Jaunpur	96-97 to 99-00	468.72	11718
Varanasi	96-97 to 99-00	385.80	9645
Etawah	96-97 to 99-00	406.00	10150
Azamgarh	96-97 to 99-00	319.28	7982
Kanpur (C)	96-97 to 99-00	220.40	5510
Unnao	97-98 to 20-01	481.64	12041
Tehri Garhwal	97-98 to 20-01	484.76	12119
Sonbhadra	97-98 to 20-01	404.26	10106
Raibatali-II	97-98 to 20-01	484.00	12100
Unnao-II	97-98 to 20-01	482.16	12054
Sultanpur	97-98 to 20-01	481.56	12039
Jhansi-II	97-98 to 20-01	495.00	12379
Jhansi-III	97-98 to 20-01	400.00	10000
Agra	96-97 to 99-00	491.80	12295
** SUBTOTAL **		6859.7	171497
*** TOTAL ***		22585	564936

Missing army men from LoC in Kashmir

*256. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that three Indian Army men have been missing from the Line of Control in north Kashmir since the last week of October;

(b) if so, whether any search has been made;

(c) whether there is any chance of those Army men straying into Pakistan; and

(d) if so, the action taken so far in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES):
(a) to (d) One JCO and two ORs are missing from Uri Sector since

21st October, 1998 and one OR from Kargil Sector since 17th October, 1998 Extensive search of the area has been carried out. However the missing military-men could not be traced.

Shelter for Assam ultras in adjoining countries

***257. SHRI O. RAJAGOPAL:
PROF. VIJAY KUMAR
MALHOTRA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Assam Ultras/insurgents are taking shelter/enjoying sanctuaries in adjoining countries of Bhutan, Bangladesh and Mynamar;

(b) if so, whether Government have discussed the matter with these countries; and

(c) the outcome of the discussions held, so far?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) (a) to (c) According to available information, there are camps in some of our neighbouring countries which are being used by North-East insurgent groups as safe havens and sanctuaries and for training purposes. The matter has been taken up with these countries and they have assured that they will not allow undesirable elements to use their territory for activities prejudicial to the interests of India.

Pak teams not to play/visit Mumbai

***258. SHRI GHUFRAN AZAM:**
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Shiv Sena Supremo in Mumbai has recently stated that he will not allow Pakistani Cricket or Hockey team to visit or play matches in Mumbai;

(b) if so, in what capacity, the Shiv Sena Supremo has made such announcements;

(c) whether Government would take immediate action against the Shiv Sena Supremo and direct the Maharashtra Government to allow Pakistani Cricket/Hockey team to play matches in Mumbai; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) and (b) According to some media and other reports, Shri Bal Thackeray, Pramukh Shiv Sena, has stated that Pakistan Cricket Team would not be allowed to play in Maharashtra/India.

(c) and (d) The venues of cricket and hockey matches to be played in India have not been finalised as yet. Appropriate action in the matter will be taken in due course.

Revision of Pension/family pension of pre 1986 and pre 1996 Defence officers

***259. SHRI GANDHI AZAD:**
Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Ministry of Defence vide their Circular Nos. 1(3)/98D(Pens/Sers) dated the 27th May, 1998 and 1(2)/97/1D(Pens/Sers) dated the 24th November, 1997, have effected revision of pension/ordinary family pension w.e.f. 1st January, 1996 in respect of all pre 1986/pre 1996 Officers of Army/Navy/Air Force etc;

(b) if so, the details thereof;

(c) whether it is also a fact that such revision of pension/family pension to the Junior Commissioned Officers, Non-Commissioned officers and other Ranks has also been done, if so, the details thereof; and